

Contested commercial cases disposed during the month of June-2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2229/19	24.09.2019	ANURAG PRAKASH VS A.M. INTERNATIONAL	SH. HARISH GUPTA & SH. LALIT SHARMA	9312338290 & 9818772001	01.06.2024	172	No	Contested				Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act 1996	CS COMM-2714/22	20.12.2022	ASHA RAM & SONS VS ASHISH AGGARWAL	SH. SACHIN KR. JAIN & SH. NAMAN AGGARWAL	9873586359 & 9999275280	03.06.2024	531	No	Contested				Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2965/21	26.08.2021	DR. KIRAN KUSHAWAHA VS. BANK OF BARODA	SH. RAJAN MISHRA AND SH. AATREYA SINGH	9013839317 & 9650344042	05.06.2024	1014	No	Contested				Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act 1996	CS COMM-1467/22	03.06.2022	SURAJ PRAKASH MUNICIPAL CORPORATION OF DELHI	MS. SWENKA TRIPATHI & SH. SAHIB GURDEEP SINGH	9811161525 & 9999496532	07.06.2024	735	No	Contested				Suit for Recovery
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL														
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1144/23	10.08.2023	ASHA RAM & SONS V/S SHIVA ENTERPRISES	SACHIN KUMAR JAIN	9873586359	04.06.2024	300	Yes	DECREE				Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1132/2023	08.08.2024	UMESH TYAGI V/S MCD	ANIL KUMAR	7838798382	30.05.2024	305	Yes	DECREE				Suit for Recovery
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL														
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THRO DELHI	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/1/2023	02-01-2023	TARUN KUMAR FITTJEE LIMITED	SH. JASVIN DHAMA	7838129907	03-06-2024	518 Days	NO	CONTESTED	NIL	NIL		PETITION U/S 34 OF ARBITRATION ACT
			305 EXTENSION BLOCK THRO DELHI	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/166/2023	16-10-2023	SUGANDH PAPER TRADERS Vs MAGNUM VENTURES LTD	SH. SACHIN KUMAR JAIN	9873586359	05-06-2024	233 Days	NO	CONTESTED	NIL	NIL		PETITION U/S 34 OF ARBITRATION ACT
			305 EXTENSION BLOCK THRO DELHI	RECOVERY	CS (COMM)/255/2023	13-02-2023	CANARA BANK THROUGH ITS PROP MR KINKAN HOSIERY THROUGH ITS PROP MR NARENDER KUMAR	SH. CHANDRA BHUSHAN TIWARI	9654643317	05-06-2024	478 Days	YES	CONTESTED	NIL	NIL		RECOVERY
			305 EXTENSION BLOCK THRO DELHI	RECOVERY	CS (COMM)/410/2023	06-03-2023	UMESH TYAGI Vs MCD THROUGH COMMISSIONER	SH. A.K SHAJELAY	8860939496	05-06-2024	457 Days	YES	CONTESTED	NIL	NIL		RECOVERY
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	OMP(COM)	155/2022	14-10-2022	GUNPAL SHANTARAM VS. SBI CARDS PAYMENTS SERVICES (P) LTD.	MS. NIYATI SHARMA	9769993511	04-06-2024	599 DAYS	No	Contested	NA	NA		U/S 34 OF ARBITRATION ACT
			410	OMP(COM)	2/2024	03-01-2024	MANEESH RATURI VS. KOTAK MAHINDRA PRIME LTD.	SH. AJAY KUMAR	9818220532	07-06-2024	156 DAYS	No	Contested	NA	NA		U/S 34 OF ARBITRATION ACT

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			410	CS DJ	903/2019	06-09-2019	LIVSMART HOSPITALITY VS. MARS INFRASTRUCTURE	SH. AMARJEET MARS SINGH SAHNI	9810047975	06-06-2024	1735 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY
			410	COUNTER CLAIM	30/2022	13.07.2022	MARS INFRASTRUCTURE VS. LIVSMART HOSPITALITY	SH. ANIL KUMAR & ASSOCIATES	9810103682	06-06-2024	805 DAYS	NO	Contested	NA	NA	COUNTER CLAIM
			410	CS (COMM)	4910/2021	24.11.2021	RADHA KASERA VS. RAM JAISWAL	SH. PARMOD KUMAR SINGHAL	9810778007	07-06-2024	926 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL													
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	308EXTENSION BLOCK THC	RECOVERY	CS-1333/23	11.10.2023	PAWAN KUMAR GUPTA VS VANDANA ARORA	VIKRANT MITTAL	NA	01.06.2024	234	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	ARBITRATION CONCILIATION ACT	ANDOMP (COMM)/36/24	13.05.2024	AJAY KANODIA VS LALIT MOHAN GOEL	SHIV KUMAR	NA	03.06.2024	21	NO	CONTESTED	NIL	NIL	ARBITRATION AND CONCILIATION ACT
			308EXTENSION BLOCK THC	ARBITRATION CONCILIATION ACT	ANDOMP (COMM)/69/23	10.05.2023	SEEMA MAHAPATRA VS AKASH EDUCATIONAL SERVICES LTD	TARUN KUMAR	NA	03.06.2024	390	NO	CONTESTED	NIL	NIL	ARBITRATION AND CONCILIATION ACT
			308EXTENSION BLOCK THC	RECOVERY	CS (COMM)-1569/20	26.10.2020	CANARA BANK VS SACHIN & ORS	SARUN KUMAR SHUKLA	NA	06.06.2024	1319	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS (COMM)-2604/19	01.11.2019	UNION BANK OF INDIA VS SANJEEV BANSAL AND ORS	KAMAL KANT CHABBRA	NA	07.06.2024	1680	NO	CONTESTED	NIL	NIL	RECOVERY
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	NIL													
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	OMP (COMM.)/64/2023	02-05-2023	RAUNAK INTERNATIONAL Vs YOYO APARTMENTS INVESTMENTS LLP	Faranjit Singh Sawhney & Udit Gupta	999829858	07-06-2024	402	Yes	Contested	07-06-2024	0	1/s 34
			307	Civil	OMP (COMM.)/66/2023	04-05-2023	JP SINGH Vs YOYO APARTMENTS INVESTMENTS LLP	Faranjit Singh Sawhney & Udit Gupta	999829858	07-06-2024	400	Yes	Contested	07-06-2024	0	1/s 34
			307	Civil	OMP (COMM.)/67/2023	04-05-2023	JUVELLO Vs YOYO APARTMENTS INVESTMENTS LLP	Faranjit Singh Sawhney & Udit Gupta	999829858	07-06-2024	400	Yes	Contested	07-06-2024	0	1/s 34
			307	Civil	OMP (COMM.)/70/2023	11-05-2023	JEET CORPORATION Vs YOYO APARTMENTS INVESTMENTS LLP	Faranjit Singh Sawhney & Udit Gupta	999829858	07-06-2024	393	Yes	Contested	07-06-2024	0	1/s 34
			307	Civil	OMP (COMM.)/71/2023	11-05-2023	VIBRUS Vs YOYO APARTMENTS INVESTMENTS LLP	Faranjit Singh Sawhney & Udit Gupta	999829858	07-06-2024	393	Yes	Contested	07-06-2024	0	1/s 34

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			307	Civil	OMP (COMM.)/76/2023	19-05-2023	OVERSEAS Vs OYO APPARTMENT	Taranjit Singh Sawhney & Udit Gupta	9999829858	07-06-2024	385	Yes	Contested	07-06-2024	0	1/s 34
			307	Civil	OMP (COMM.)/79/2023	20-05-2023	CONVEST BUILDCON PVT LTD. Vs OYO APPARTMENT INVESTMENT LLP	Taranjit Singh Sawhney & Udit Gupta	9999829858	07-06-2024	384	Yes	Contested	07-06-2024	0	1/s 34
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	310	CS (COMM)	CS (COMM)/759/2022	44622	ASHISH GUPTA Vs M/S SPECTRAPURE FLUID CONCEPTS	Akhil Mittal	9212504099	45444	822	-	Contested	01.06.2024	-	Recovery of Money—2
			310	OMP (COMM)	OMP (COMM.)/21/2021	44257	OM PRAKASH Vs MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD	Kapil Choudhary	9999571187	45449	1192	-	Contested	-	-	Arbitration & Conciliation Act, 1996—9
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	CS(COMM)	1584/2019	21.08.2019	UMESH TYAGI V/S MCD	SATYENDRA KUMAR SINGH	9811161525	03.06.2024	1751					
			401	ARB.(A)	1/2024	08.04.2024	RAJ KUMAR V/S M/S EQUITAS SMALL FINANCE BANK LTD & ORS	SABHISHEK YADAV	9999980081	05.06.2024	58					
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	402	CIVIL	CS (COMM)/365/2020	07-02-2020	BRAND CONNECT VS M/S PANM ADVERTISING AND ENTERTAINMENT	AWDESH KUMAR	9313329171	01-06-2024	1576 DAYS	--	DIMISSED	NIL	NIL	
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	201 Extn Block	CS (comm)	CS (COMM)/93/2022	04-02-2022	SH O P KHANDELWAL PROPRIETOR OF M/S KHANDELWAL IRON STORE Vs RAVI GUPTA PROP OF M/S SHUBH	VIPUL SHARMA(P),	9582787474	01-06-2024	848	Yes	DECREE	Nil	Nil	
				CS (comm)	CS (COMM)/813/2022	10-10-2022	KAPIL CHANANA THROUGH ATTORNEY DINESH KHANNA SOLE PROP M/S SK TIMBER TRADERS Vs RAJ KUMAR	ARUSH KUMAR MALHOTRA(P),	9818318936	07-06-2024	606	Yes	DECREE	Nil	Nil	
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS COMM	CS (COMM)/723/2022	06.09.2022	IDBI BANK LTD VS MOHD SALIM SALMANI	VIVEK KUMAR	9811867703	03.06.2024	641 days	No	Contested	NIL	NIL	
				CS COMM	CS COMM 223/2019	04.07.2019	ARVIND CHEMICALS SYNTHETICS P LTD	ADITYA KUMAR	9711481910	01.06.2024	1854 days	No	Contested	NIL	NIL	
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block		CS (COMM)/251/2023	44999	M/S AUTOVIKAS SALES AND SERVICE PVT LTD THROUGH ITS A R SH DHARAMVIR SINGH Vs SH AVINASH RAI	Vishnu Dutt.	9810910048	45444	445		Decree		Same Day	
					CS (COMM)/301/2023	45014	M/S AUTOVIKAS SALES AND SERVICE PVT LTD THROUGH ITS A R SH DHARAMVIR SINGH Vs SH AVINASH RAI			45444	430		Decree		Same Day	
					CS (COMM)/64/2018	43438	M/S CAPITAL GRAINS Vs M/S GURU EXIM AND ORS	Amit Madaan	9999653376	45446	2008		Decree		Same Day	
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	202 Extn Block	CS (COMM)	CS (COMM)/689/2022	44803	SANJEEV SEHGAL Vs PURNIMA BHATIA	BHAGAT SINGH	9810133410	45449	646	NA	DIMISSED	Nil	Nil	

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25	SH. SANDEEP YADAV	South	17, New Court Block-I	Petition U/s 34	OMP (COMM.)/5/2024	45321	National Skill Development Corporation Vs M S Technologies Pvt Ltd	Aparna Gupta	Not Provided	45444	123	NA	Contested	NA	NA	Petition Under Section 34
			17, New Court Block-I	Petition U/s 34	ARBTN/2/2019	43483	M/S P.S. INFRABUILD PVT. LTD. Vs IRCON INTERNATIONAL LTD	Supriya Pandey	8126356001	45444	1961	NA	Contested	NA	NA	Petition Under Section 34
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	Misc Cr/117/2024	45461	STATE Vs NITESH TIWARI	NOT AVAILABLE	NOT AVAILABLE	45462	1	No	Contested	Not Filed	N.A.	Criminal Procedure Code
			29, New Court Block-II	Commercial	Bail Matters/899/2024	45421	STATE Vs VISHAL	NOT AVAILABLE	NOT AVAILABLE	45461	40	No	Contested	Not Filed	N.A.	Criminal Procedure Code
			29, New Court Block-II	Commercial	Bail Matters/979/2024	45428	STATE Vs ARIF KHAN	NOT AVAILABLE	NOT AVAILABLE	45458	30	No	Contested	Not Filed	N.A.	Criminal Procedure Code
			29, New Court Block-II	Commercial	Bail Matters/1156/2024	45447	STATE Vs NAVAL KISHORE RAM	NOT AVAILABLE	NOT AVAILABLE	45458	11	No	Contested	Not Filed	N.A.	Criminal Procedure Code
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	South	40, New Court Block-II	Commercial	CS/COM/1432020	43844	MD. USMAN DIRECTOR OF NEW CONSTRUCTION PROJECT VS ANIL PODDAR	Sh. Pranav Kumar	8010274175	45450	1606	-	DECREED			SUIT FOR RECOVERY U/O 37 CPC
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL													
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	Commercial Suit	CS (COMM)/496/2019	43803	M/S SAMEER TRADERS Vs M/S V R CONSTRUCTIONS	Subhash Kumar Jha	N/A	45449	1646	Yes	DISMISSED				
				CS (COMM)/504/2023	45073	UCO BANK Vs MOHD. ATHAR KHAN	Binay Kumar Mishra	N/A	45449	376	Yes	Decreed				
				CS DJ/1540/2018	43388	M/S DDEX, PROPRIETORS HIP FIRM THR. DEEPAK DHAWAN Vs	A.V.K. Ohri	N/A	45450	2062	Yes	Decreed				
				CS DJ/615/2022	44760	MONIKA CHUGH Vs DR. MEENAKSHI SHARMA	Ravi Kumar	N/A	45450	690	Yes	Decreed				
				CS (COMM)/702/2022	44762	GNV METALS INDUSTRIES PVT. LTD Vs SAR POLYCAP	Shreshtha Kumar	N/A	45450	688	Yes	Disposed Off				
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	COMERCIAL SUIT	CS (COMM)/311/2023	45016	PUNJAB NATIONAL BANK VS LATE SH. DINESH KUMAR JOSHI	RAJIV DALAL	9810066196	45450	434	NO	CONTESTED	--	--	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS/COMM/358/2021	44443	M/S KCT TRADING PVT LTD Vs ASHITA PRINT SERVICES AND ANOTHER	SH. HEMANT DASWANI	9810556744	45444	1001	NO	Contested	--	--	

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47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		613	Commercial Suit	CS (COMM)/306/2022	06-06-2022	M/S REACH INTERNATIONAL DESFAB PRIVATE LIMITED	VS INFRATECH PRIVATE LIMITED	Sh. Nikhil Aswani	9899805856	03-06-2024	733	DECREED	NIL	NIL	Recovery suit	
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL														
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	509	CS(COMM)	322/23	13.07.2023	REACH INTERNATIONAL VS YFC PROJECTS PVT. LTD.	VS MAHAJAN	VAIBHAV MAHAJAN	9899805856	07.06.2024	330 Days	NIL	DECREED	NIL	NIL	RECOVERY OF MONEY - 37